

Assistance to women victims in difficult circumstances

787. SHRIMATI SASIKALA PUSHPA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is providing shelter, food, clothing and health as well as economic and social security to women victims in difficult circumstances;

(b) if so, the details thereof; and

(c) the details of beneficiaries thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) Yes, Sir. The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for these women.

(c) State-wise details of beneficiaries under the Swadhar Grehs are given in Statement.

Statement*State-wise details of beneficiaries under the Swadhar Grehs*

Sl. No.	Name	Number of Beneficiaries
1.	Andhra Pradesh	780
2.	Arunachal Pradesh	30
3.	Assam	720
4.	Bihar	480
5.	Punjab	60
6.	Chandigarh	30
7.	Chhattisgarh	120
8.	Delhi	60
9.	Goa	30
10.	Gujarat	210
11.	Haryana	30
12.	Jammu and Kashmir	120

Sl. No.	Name	Number of Beneficiaries
13.	Jharkhand	90
14.	Karnataka	1830
15.	Kerala	240
16.	Madhya Pradesh	180
17.	Maharashtra	2280
18.	Manipur	690
19.	Mizoram	60
20.	Meghalaya	60
21.	Nagaland	30
22.	Odisha	2160
23.	Puducherry	30
24.	Rajasthan	420
25.	Sikkim	30
26.	Tamil Nadu	1200
27.	Telangana	720
28.	Tripura	120
29.	Uttar Pradesh	2741
30.	Uttarakhand	270
31.	West Bengal	1440
32.	Union Territory of Andaman and Nicobar Islands	30
TOTAL		17291

Physical verificaton of Anganwadi beneficiaries

788. SHRI R. VAITHILINGAM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government had asked the States to carry out physical verification of Anganwadi beneficiaries;

(b) whether it is also a fact that the States are also advised to tap funds to provide toilet and drinking water facilities in Anganwadi Centres (AWCs) through Corporate Social Responsibility (CSR) activities, Swachh Bharat Kosh and Panchayati Raj institutions; and